## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4506 ANSWERED ON:07.12.2010 RECIPIENTS OF FREEDOM FIGHTERS PENSION Raghavan Shri M. K.

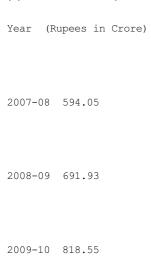
## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of living recipients of Freedom Fighters` Pension, both freedom fighters and their spouses, separately and State-wise;
- (b) the amount disbursed in the last three years to them, State-wise;
- (c) whether any check has been carried out on the disbursements so far; and
- (d) if so, the details and the variations noticed in the amount of pension disbursed?

## **Answer**

## MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

- (a): Since the inception of the Swatantrata Sainik Samman Pension Scheme, pension has been sanctioned to about 1.71 lakh freedom fighters and their eligible dependents till 30.11.2010. State-wise details are annexed. Data relating to the exact number of freedom fighters and their eligible dependents who are drawing pension as on date is not centrally maintained, since disbursement of pension has been decentralized through Banks/Treasuries.
- (b): The details of expenditure incurred during the last three years on account of pension is as under:



(c) & (d): The Ministry has decided to conduct random audit of the Scheme at selected branches of public sector banks and treasuries to ensure that the benefit of the Scheme reaches the intended beneficiaries.